

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.222 – IA 449 of 2022  
In  
CP(IB) 678 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Anika Industries Pvt Ltd  
V/s  
Biopac India Corporation Ltd

.....Applicant

.....Respondent

**Order delivered on 18/11/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Due to paucity of time, matter could not be taken up for hearing.

List on 02.01.2023

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**